

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1700
TO BE ANSWERED ON 06TH MARCH, 2018

E-RATION CARD IN MAHARASHTRA

1700. SHRI SANJAY HARIBHAU JADHAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government proposes to launch e-ration card in Maharashtra on the lines of Delhi;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): Targeted Public Distribution, which is now implemented as per provisions of National Food Security Act (NFSA), is operated under the joint responsibility of the Central and State Governments. Main responsibilities of identification of eligible households under NFSA, issuance of ration cards to them and distribution of subsidized foodgrains to beneficiaries/households lie with State/UT Governments.

Government of Maharashtra has informed that they have decided to issue bar coded ration cards to eligible beneficiaries under NFSA, in the name of eldest women of the household.
